NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH**

COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 10.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA 740/16 in CP 271/16	TP 213/17	For hearing	391/394	Apere Enterprise Storage Solutions India Pvt. Ltd.

NAME (IN CAPITAL)

& PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

Petitioner

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ORDER

Counsel for Petitioner is present. Sri Pramod Kumar, Assistant from O.L office is present. Smt. Prema Hatti, Standing Counsel for ROC & RD is absent. For hearing list it on 22/01/2018.

Member (T)

Member (J)